

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3803
TO BE ANSWERED ON 11TH AUGUST, 2023**

WHO REPORT ON CONTAMINATED COUGH SYRUP

3803: SHRI MANICKAM TAGORE B.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that as per the World Health Organisation report that contaminated cough syrup made by Indian company has been found on the Marshall Islands and in Micronesia;
- (b) if so, the details thereof; and
- (c) whether it is true that the Centres for Disease Control and Prevention of the United States of America has expressed concern that a drug-resistant bacteria strain allegedly linked to eye drops from India could gain a foothold in U.S. healthcare settings and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): World Health Organization (WHO) has issued Medical Product alert for a batch of Guaifenesin Syrup, manufactured by an Indian company, identified in Marshall Islands & Federated States of Micronesia.

Subsequent to the reports, Central Drugs Standard Control Organization (CDSCO) in coordination with State Drugs Authority, Punjab, conducted a joint investigation at M/s QP Pharmachem Ltd., Punjab. Drug samples drawn from the manufacturing premises under the provisions of Drugs & Cosmetics Act, 1940 for test and Analysis were declared as "Not of Standard Quality". Further, the State Licensing Authority has directed the firm to stop all the manufacturing activities with immediate effect.

(c): No such report has been received.
